

**OFFICE OF THE DISTRICT AND SESSIONS JUDGE, AMRITSAR.**

**PUBLIC NOTICE.**

In continuation of advertisement made earlier for filling-up twenty two (22) posts of Class-IV(Peon) and eight (8) posts of Process Server in the Sessions Division, Amritsar, the candidates are required to appear for interview for the above said post in the office of District and Sessions Judge, Amritsar, as per their Roll Numbers uploaded on the official website of this Sessions Division i.e. [www.districts.ecourts.gov.in/amritsar](http://www.districts.ecourts.gov.in/amritsar) as well as schedule given below:-

**CLASS-IV(Peon) and Process Server**

1. "A" to "F" :	25.01.2021
2. "G" to "J" :	27.01.2021
3. "K" to "O" :	28.01.2021
4. "P" to "R" :	29.01.2021
5. "S" to "Z" :	30.01.2021

**Note:**

1. All the candidates must bring their original testimonials with them, at the time of interview/test. No T.A/D.A will be paid to the candidates appearing for interview, and no separate information regarding interview will be given.
2. The candidates against whose names certain discrepancies are shown in the list uploaded on the official website of this office, will have to rectify the discrepancies on the very day of interview, failing which the candidate will not be allowed to appear in the interview and his candidature shall be liable to be rejected.
3. The candidates seeking reservation in any category, shall have to produce the requisite certificate issued by the concerned authority on the day of interview.
4. In case of cancellation/postponement of interview for the aforesaid post, due to administrative reasons, this office will not be responsible.
5. All the candidates appearing for interview are directed to adhere to the instructions issued by the Government of India/Punjab Government, from time-to-time regarding social distancing, wearing of safety equipments etc. in view of the prevailing situation of Novel Covid-19.

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District & Sessions Judge,  
Amritsar.



**OFFICE OF THE DISTRICT & SESSIONS JUDGE, AMRITSAR.**

Endst. No. 263

Dated 19-10 2021

Copy forwarded to :-

1. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh
2. All the District & Sessions Judge in the State of Punjab with the request to display the notice on the notice board of their Courts
3. All the Judicial Officers working in this Sessions Division, for displaying the same on the notice board of his Court, for information of the General Public.
4. The Manager, Daily Chardikala, Patiala, with the request to publish this notice in the Daily Chardikala, immediately and send bill for payment.
5. The District Employment Generation & Training Officer, District Employment Exchange, Amritsar.
6. The System Officer with the directions to upload the above notice on the official website, forthwith.
7. Daftri of this office with the directions to display this notice on the notice board of this Court/office.

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District & Sessions Judge  
Amritsar.